

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/470(CHE)/2022
PETITION NUMBER : CP(IB)/253/CHE/2021
NAME OF THE APPLICANT : Vaddineni Mahindra Kumar
NAME OF THE RESPONDENT(S) : State Bank of India
UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. Prem Kumar Pothina for the Personal Gurantor. Ld. Counsel Ms. Sangamithra Loganathan for the RP. Ld. Counsel Ms.Sangeetha for the Financial Creditor.

This is an application filed to condone the delay of 59 days in filing the reply in the main company petition.

Delay is condoned.

Respondent is given two weeks time to file the reply in the main company petition.

Rejoinder, if any, be filed within a week thereafter.

In view of the above, **IA(IBC)/470(CHE)/2022 is allowed and disposed off.**

List the main petition for hearing on **07.06.2024.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk